

Shri T. B. Vittal Rao: Nearly two years.

Shri Jagjivan Ram: Not two years. As has been stated by the Deputy Minister, it is a very important work. There has been great improvement in hydraulic science and technology. There have been changes in water courses and irrigation systems also in the country. At times rainfall falsifies all previous data. All these things have to be taken into consideration before the experts are in a position to make recommendations which will hold the field for many years to come. Therefore, they are taking time.

As regards taking evidence, most of the famous engineers in the country have been associated with the Committee either as regular members or as co-opted members.

Accident to Night Airmail Skymaster

*270. **Shri V. P. Nayar:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1506 on the 23rd September, 1958 regarding accident to Night Air Service Skymaster at Madras and state:

(a) whether any enquiry has been made; and

(b) if so, what are the findings of the enquiry?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, Sir.

(b) The accident Investigation report has been received and is under examination.

Shri V. P. Nayar: Is it a fact that when the pilot detected fuel leakage in the 'plane and was landing, he found to his dismay that the brakes of the 'plane did not work?

Shri Mohiuddin: As I stated, the report is under examination. All the points brought out by the Investigation Committee will be considered in due course. I cannot reveal any details now.

Shri V. P. Nayar: Is the hon. Minister aware that but for the extraordinary courage shown by the pilot....

Mr. Speaker: What is the good of going into details now?

Shri V. P. Nayar: I saw that 'plane the next day.

Mr. Speaker: I am happy he did it.

Shri V. P. Nayar: We are all happy that 47 lives were saved.

Mr. Speaker: The hon. Minister also might have seen it the next day. Let us await the report. I am sure the report, if it is an important one, will be placed on the Table of the House

Shri V. P. Nayar: I wanted to know if the report suggests that the pilot was extraordinarily competent in this case and Government would reward the pilot for saving 47 lives.

Mr. Speaker: Let us wait and see. These are all suggestions for action.

Milk Powder and Condensed Milk Project

*271. **Shri Ram Krishan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a milk powder and condensed milk project is being set up at Amritsar;

(b) if so, whether any other place for this purpose was recommended by the Punjab Government;

(c) if so, the names of those places; and

(d) the reasons for selecting Amritsar?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) A composite plant for processing milk and manufacturing milk products like butter, ghee and milk powder is being set up at Amritsar.

(b) and (c) The project is included in the State sector of the Punjab

Second Five Year Plan. Amritsar was selected by the Punjab Government themselves. The names of other places which it considered can be ascertained from the State Government.

(d) Amritsar was selected presumably because it is a very important milk pocket.

Shri Ram Krishan: May I know the total amount to be spent on this project and the total quantity of milk to be produced?

Shri M. V. Krishnappa: The project will cost ultimately Rs. 30,50,000 and it will be processing 2,500 mds. of milk per day and manufacturing 50,000 mds. of butter and 60,000 mds. of dried milk powder.

Shri Ram Krishan: May I know whether the Punjab Government has proposed to set up such a project in the Hindi speaking area of Punjab which is a milk producing area?

Shri M. V. Krishnappa: It is for the coming in Nabha; but the Haryana area which the hon. Member referred to is a very important area and Delhi will be getting a large quantity of milk from this area because the Delhi project is coming into operation very soon—from June next year—and we would like to use the milk produced in the Haryana area for meeting its requirements.

Shri D. C. Sharma: Is it not a fact that Gurdaspur was suggested as the site for this factory? May I know why Gurdaspur was turned down?

Shri M. V. Krishnappa: It is for the Punjab Government to fix the location of the factory.

Shri V. P. Nayar: May I know whether in setting up the factory Government have considered the suitability or desirability of sending the products to areas where the per capita consumption of milk is very very low such as in the States of Kerala and Madras?

Shri M. V. Krishnappa: That is the main consideration in thinking of the milk powder. We want to convert all the surplus liquid milk of this milk-producing area and send it to places where people do not get milk.

Shri V. P. Nayar: Ultimately, it will go to Calcutta.

Shri M. V. Krishnappa: It is also important.

Shri Heda: There is a proposal to colour the powder or the milk. May I know the reasons for this since nobody would mistake powder for fresh milk or the pasteurised milk for fresh milk? A

Shri M. V. Krishnappa: Presumably the hon. Member is referring to press report regarding yesterday's Municipal Corporation resolution wherein they are reported to have decided un-animously that in Delhi skimmed milk should be coloured. But today there is a contradiction and they say that that was not decided.

Money Orders

+

*272. { **Shri Nagi Bedy:**
Shrimati Parvathi Krishnan:
Pandit D. N. Tiwary:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Money Orders worth nearly Rs. 20,000—remained unpaid at a local Post Office in Muzaffarpur for several days because there was no money; and

(b) if so, whether the matter was enquired into?

The Minister of Transport and Communications (Shri S. K. Patil): (a) There were heavy accumulations of money orders in the interior sub-office in Muzaffarpur District in the month of September, 1958.